## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 106 OF 2015**

Dated: 26<sup>th</sup> July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

M/s India Power Corporation Ltd. .... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. G. Saikumar

Mr. Raheel Kohli for R-2

Mr. Buddy A. Ranganathan Mr. Hasan Murtaza for R-3

## **ORDER**

Learned counsel appearing for the second Respondent prays for some reasonable time to take instructions from his party and make submission in the matter.

Submission of the learned counsel for the second Respondent, as stated above, is placed on record.

Post this matter on <u>02.08.2018</u> to enable the learned counsel for the second Respondent to take instruction from his party and make submission.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

tpd/js